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भारत सरकार
GOVERNMENT OF INDIA

कापेरिट कार्य मंत्रालय / MINISTRY OF CORPORATE AFFAIRS

कम्पनी रजिस्ट्रार कार्यालय / Office of the Registrar of Companies

मोरेल्लो भवन भूमि तल, Morello Building Ground Floor

कचहरी रोड / Kachary Road

शिलांग / SHILLONG - 793 001

ROC/SH/LLP/37(2)/2018

Dated, 20.06.2018

PUBLIC NOTICE
(Pursuant to Rule 37(2) of LLP Rules, 2009)

Reference

In the matter of striking off of LLPs under section 75 of LLP Act, 2008 read with Rule 37 (1) (a) and 37 (2) of LLP Rule, 2009.

1. Notice is hereby given that the Registrar has a reasonable cause to believe that the following LLPs (list of 11 LLPs) have not been carrying on any business or operation for a period of two years or more.

And, therefore proposes to remove/Strike off the names of the above mentioned LLPs from the Register and dissolve them unless a cause is shown to the contrary, within one month from the date of this notice.

2. Any person objecting to the proposed removal/striking off of name of the LLPs from the Register of LLPs may send his/her objection to the office address mentioned herein above within one month of the date of publication of this notice.


20/6/18

(Dr. Ramesh Kumar)
Registrar of Companies,
N. E. Region Shillong.


20/6/18

Sl no	LLPIN	LLP Name
1	AAB-0185	THOWRA POULTRY PRODUCERS LLP
2	AAB-2042	YADAV COMPUTER LLP
3	AAB-7091	EIMEAR TRAVELLERS GUIDE LLP
4	AAB-8531	HOBS & HOODS LLP
5	AAB-9761	RHINO ONE SERVICES LLP
6	AAC-8199	XOTICKART ONLINE RETAIL SOLUTIONS INDIALLP
7	AAC-8597	CHAKROABORTY BPO SERVICE LLP
8	AAD-1394	DANAVENDRA PLANTATION & ALLIED INDUSTRIES LLP
9	AAD-4100	OHM KAMAKHAYA GREENTECH LLP
10	AAD-5763	NINGSHINGLUNG AND KALANGALIU CONSTRUCTION LLP
11	AAD-5765	KHANGSHILLUNG AND LANSHINGLIU CONSTRUCTION LLP

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20/6/18

ROE: Shillong

कम्पनी रजिस्ट्रार
Registrar of Companies
उत्तर पूर्व क्षेत्र, शिलांग
North East Region, Shillong